

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 2906/2017

New Delhi, this the 07th day of September, 2017

Hon'ble Ms. Praveen Mahajan, Member (A)

Paras Nath, aged 61 years,
Helper group D Retired,
S/o. Sh. Ram Jiyawan,
Lastly working under Executive Engineer, Saharanpur,
R/o. Abiseikh Nagar, Narwad Road,
Distt. – Saharanpur (U.P.) ...Applicant

(By Advocate : Mr. P. S. Khare)

Versus

1. Union of India, through
General Manager, Northern Railway,
Baroda House, New Delhi.
2. Chief Administrative Officer/Construction,
Kashmere Gate, Northern Railway,
Delhi – 110 006.Respondents

ORDER (ORAL)

Hon'ble Ms. Praveen Mahajan, Member (A)

Learned counsel for the applicant seeks permission of this Court to withdraw the O.A due to the reason that some wrong facts have been mentioned in the O.A which he wishes to rectify, with liberty to file a fresh O.A with same cause of action.

2. Allowed.
3. Accordingly, the O.A stands disposed of as withdrawn.

(Praveen Mahajan)
Member (A)

/Mbt/